

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 21st NOVEMBER, 2022, 10:30 A.M.

CP (IB) No. 29/CB/2022, IA (IB) No. 291/CB/2022, IA (IB) No. 306/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Canara Bank -Vs- Grids Steel & Alloys Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Saswat K. Acharya,
 Mr. S. Pholgu,
 Mr. A. Agarwal,
 Mr. J. Sahoo,
 Mr. S. Agrawal,
 Mr. J. Joshi, Advocates.

For Respondent (s)

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ORDER

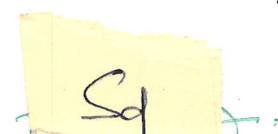
IA (IB) No. 306/CB/2022

Ld. Counsel Mr. S. S. Mohanty appear^{ts} on behalf of the applicant. This application has been filed under Rule 48 and 49 read with Rule 11 and 15 of the NCLT Rules, 2016 and submits to set aside the *ex parte* order passed on 31.10.2022. Respondent is represented by Ld. Counsel Mr. S. K. Acharya. Respondent side has no objection to that. Application allowed and accordingly, matter disposed of.

CP (IB) No. 29/CB/2022, IA (IB) No. 291/CB/2022

Ld. Counsel Mr. S. K. Acharya appears on behalf of the petitioner. Respondent is represented by Ld. Counsel Mr. S. S. Mohanty. It is brought to notice that reply affidavit has been filed only yesterday late in the evening. In consideration of request of the respondent side, matter adjourned to call along with main CP (IB) No. 29/CB/2022 22.11.2022 for final hearing and disposal.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)

Kaushal